

OFFICE OF THE DISTRICT JUDGE, DAKSHIN DINAJPUR AT BALURGHAT

ENGLISH DEPARTMENT

ORDER

No. 108 /

Dated Balurghat, the 04<sup>th</sup> August, 2020

Pursuant to the declaration of lockdown of all affairs *vide* Memo. No. 285-CS/2020 dated 30.07.2020 and No. 287-CS/2020 dated 03.08.2020 of the Government of West Bengal and the direction received through email dated 24.07.2020 of the Registrar General, High Court, Calcutta, there is every possibility of a total disruption of communication especially for the staff and related all who are to attend Offices and Courts during lockdown. Thus, all the judicial works (*save and except remand file of the Chief Judicial Magistrate, Dakshin Dinajpur at Balurghat and Additional Chief Judicial Magistrate, Gangarampur at Buniadpur, Dakshin Dinajpur*) as well as administrative work of the Dakshin Dinajpur District Judiciary will remain suspended on the following dates for the month of August, 2020:

5<sup>th</sup> August (Wednesday), 8<sup>th</sup> August (Saturday), 20<sup>th</sup> August (Thursday), 21<sup>st</sup> August (Friday), 27<sup>th</sup> August (Thursday), 28<sup>th</sup> August (Friday), 31<sup>st</sup> August (Monday)

The above-mentioned dates may be changed considering the circumstances.

A copy of this order be sent to the Hon'ble High Court at Calcutta through email. Considering the prevailing exceptional circumstances arising out of COVID-19 pandemic this order be circulated among all concerned via electronic mode of communication. In the emergent situation the order be also uploaded in the official website of the district judiciary for information to the Ld. Lawyers, Staff and litigant public at large by the System Officer immediately. Inform concerned all.

*Chandrami Mukherjee (Banerjee)*

[Chandrami Mukherjee (Banerjee)]

District Judge

Dakshin Dinajpur at Balurghat

Memo. No. 731 (44)/G

Dated Balurghat, the 04<sup>th</sup> August, 2020

▪ Copy forwarded for information and taking necessary action to:

- 01-00) The Superintendent of Police, Dakshin Dinajpur
- 02-00) The CMOH, Dakshin Dinajpur at Balurghat
- 03-08) The Addl. Dist. & Sess. Judge, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> / F.T. / Spl. Court, Balurghat / Buniadpur
- 09-10) The C.J.M / A.C.J.M, Balurghat / Buniadpur, Dakshin Dinajpur
- 11-00) The Civil Judge (Sr. Division), Balurghat
- 12-14) The Judicial Magistrate / 2<sup>nd</sup> Court, Balurghat / Buniadpur
- 15-16) The Civil Judge (Jr. Division), Balurghat / Buniadpur
- 17-21) The Judge-in-Charge of Nezarath/Accounts/CD / F & S/ D.R.R, Balurghat
- 22-25) The Judge-in-Charge of Nezarath/Accounts/CD / F & S Buniadpur
- 26-00) The Secretary, District Legal Services Authority, Dakshin Dinajpur at Balurghat
- 27-00) The Principal Magistrate, JJB, Balurghat, Dakshin Dinajpur
- 28-00) The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat
- 29-00) The Secretary, Gangarampur Sub-Divisional Advocates' Bar Association, Buniadpur
- 30-31) The Secretary, Law Clerk Association, Balurghat / Buniadpur, Dakshin Dinajpur
- 32-39) The G.P./P. P./P.P.-in-Ch./A.P.P., Balurghat / Buniadpur, Dakshin Dinajpur
- 40-00) The Secretary, Moktiar Bar Association, Balurghat
- 41-42) The Court Inspector / GRO, Balurghat Court, Balurghat
- 43-00) District Judge's Vernacular Section, Dakshin Dinajpur at Balurghat
- 44-00) The System Officer, Balurghat, Dakshin Dinajpur

*Chandrami Mukherjee (Banerjee)*

District Judge,

Dakshin Dinajpur at Balurghat